

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3576
ANSWERED ON:25.08.2006
NATIONAL REHABILITATION POLICY
Deora Shri Milind Murl

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has announced the National Rehabilitation Policy for the Projects Affected People (PAP) in the country;
- (b) if so, the main objective of the policy;
- (c) whether Maharashtra Government has given green signal to setting up of Rehabilitation Authority so that the timely decisions for the rehabilitation of the Project Affected People (PAP) should be taken; and
- (d) whether State Government has made suitable amendments in the Maharashtra State Rehabilitation (Policy) Act, 1999 and has decided to set up Maharashtra Rehabilitation Authority (MRA) which will be working on time-bound rehabilitation programme for various projects affected in Maharashtra?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d): Information is being collected and will be laid on the Table of the Sabha.